

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01293 - 1296/2018

DATED THIS THE 16th DAY OF JANUARY, 2019

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

1.Raghwendra Kumar
S/o Shri Shankar Dayal Singh
Aged about 29 years,
Residing Village # Pipra Dhiber
Post: Ankupa
District- Aurangabad
Bihar. 824 123

2.Mukesh Kumar,
S/o Sri Dayanand Singh,
Aged about 25 years,
residing village- Harnath Pur,
Post; Hamath Pur
District- Bhagalpur,
Bihar 812006.

3.Ranjeet Kumar
S/o Shri Dinesh Sharma
Aged about 29 years,
Residing Vill+Post; Mamai
Via-PS; Asarganj,
District- Munger,
Bihar. 813201.

4.Chhotulal Meena,
S/o Sri Bhurelal Meena,
Aged about 43 years,
residing vill + PO-Kalakoh
(China Kabad)
Tahsil+ District Dausa,
Rajasthan 303304.

....Applicants

(By Shri Izzhar Ahmed, Advocate)

Vs.

1.General Manager,
Union of India,
South Western Railway,
Gadag Road,Hubli 20 .

2..Deputy Chief Personnel Officer,
Headquarter & Wel,
Personnel Department
South Western Railway,
Gadag Road,Hubli

3.Senior Divisional Personnel Officer,
South Western Railway,
Personnel Department
Hubli Divisional,
Hubli 23 .

...Respondents.

(By Shri J.Bhaskar Reddy, Advocate)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Shri Izzhar Ahmed learned counsel for the applicant submits that reliefs have been granted. Therefore, OA has become infructuous and is disposed off . No order as to costs.

(CV.SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

bk.